Annexure – 7

Name of the corporate debtor: Noel Pharma (India) Private Limited;

Date of commencement of CIRP: 23rd July 2026;

List of creditors as on: 26.10.2026

List of operational creditors (Government dues)

Details of claim admitted

(Amount in ₹)

Sl. No.	Department	Govt.	Date of receipt of claim	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable	Amount of contingent claim	Amount of any mutual dues that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
1	Income Tax Department	Central	04.08.2026	556,990	556,990	Statutory Dues	NA	NA	NO	NA	NA	NA	-	-	Verified and admitted based on the documents submitted.
2	Employee State Insurance Corporation	State	04.08.2026	249,480	-	Statutory Dues	NA	NA	NO	NA	NA	NA	249,480	-	Rejected in entirety at this stage vide RP letter dated 30.09.2026
3	Goods & Services Tax (Dy. Commissioner, CGST Division, Baddi)	Central	14.08.2026	10,639,222	3,339,999	Statutory Dues	NA	NA	NO	NA	NA	NA	7,299,223	-	Principal tax/short-paid GST admitted vide letter dated 21.10.2026. Interest (5,789,843) and penalties (1,509,380) not admitted.
4	Employee Provident Fund	State	06.08.2026	1,066	1,066	Statutory Dues	NA	NA	NO	NA	NA	NA	-	-	Verified and admitted based on the statutory records provided.
5	Hyderabad Metropolitan Water Supply and Sewerage Board (HMWSSB) – CAN 617462374	State	07.09.2026	45,055.85	-	Water charges	NA	NA	NO	NA	NA	NA	45,055.85	-	Rejected in entirety vide RP letter dated 01.10.2026: connection and dues stand in the name of an individual (Sri S. Venkataiah), not the Corporate Debtor.
	TOTAL			**11,491,813.85**	**3,898,055**								**7,593,758.85**	**-**	

